

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:3588  
ANSWERED ON:17.04.2008  
VIOLATION OF TERMS AND CONDITIONS BY OMDC  
Nayak Shri Ananta

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Orissa Minerals Development Company Ltd. (OMDC) has violated the terms and conditions of mining leases resulted in huge loss of revenue to the State exchequer;
- (b) if so, the details thereof; and
- (c) the action taken/ proposed to be taken by the Union Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI JITIN PRASADA)

- (a) No, Sir. Orissa Minerals Development Company Ltd. (OMDC) has not violated the terms and conditions of the mining lease.
- (b)&(c): Do not arise.